

Statement-III

Statewise and Yearwise Achievement under warabandi

Sl. No.	State	1979-80	1980-81	1981-82	1982-83	1983-84 (likely)
1.	Andhra Pradesh	Nil	43.81	64.24	116.54	200.00
2.	Assam	Nil	Nil	0.40	1.60	4.40
3.	Bihar	Nil	Nil	Nil	32.93	55.00
4.	Goa	Nil	Nil	Nil	Nil	Nil
5.	Gujarat	Nil	6.28	12.14	55.22	56.60
6.	Haryana	Nil	Nil	Nil	4.00	4.50
7.	Jammu & Kashmir	Nil	Nil	Nil	24.88	2.00
8.	Karnataka	Nil	Nil	Nil	6.73	12.00
9.	Kerala	Nil	Nil	Nil	0.08	5.00
10.	Madhya Pradesh	Nil	Nil	4.52	5.27	20.00
11.	Maharashtra	Nil	Nil	2.37	60.00	80.00
12.	Manipur	Nil	Nil	Nil	Nil	Nil
13.	Orissa	Nil	Nil	7.94	Nil	5.00
14.	Rajasthan	Nil	2.00	13.07	40.00	75.00
15.	Tamil Nadu	Nil	Nil	Nil	Nil	2.00
16.	Uttar Pradesh	Nil	8.00	48.94	101.50	108.00
17.	West Bengal	Nil	Nil	Nil	Nil	5.00
Total		Nil	60.09	153.62	448.75	258.70

Funds Released for AICRP at Hissar

7118. SHRI B.D. SINGH: Will the Minister of AGRICULTURE be pleased to refer to the reply given to unstarred Question No. 3681 on 19 March, 1984 regarding funds released for AICRP at Hissar and state :

(a) whether despite receipts accrued in ICAR cattle project at Hissar being less

then Rs. 11 lakhs upto 1979-80 the fund ICAR released annually was less than Rs. 5.5 lakhs (except in 1971-72 at start) but ICAR releases from 1980-81 have been as high as Rs. 16.6 lakhs in 1980-81 though neither milk production increased nor receipts accrued enhanced commensurately ;

(b) if so, how Government justify placing continuously more than double

funds with Hissar unit annually without productivity enhancements ; and

(c) how despite such performance, Review team in 1980 and workshop in 1983 pronounced it satisfactory and what accountability fixation measures Government propose to take ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) No, Sir. There has been an increase in releases from 1980-81 onwards which includes some nonrecurring components for construction of buildings and purchase of equipment etc., Specially from 1982-83 onwards, after the 6th Plan proposals of the project were approved. There has also been an increase in milk production and in income. The sale price of milk was not, however, increased in proportion to the increase in the cost of fee, fodder and other inputs and staff salaries, because of which the increase in income was not as high as the increase in expenditure.

(c) Since there has been an increase in milk production, (although in subsequent years halfbreds have been gradually reduced in number and 3/4 breds added and the performance of the latter is relatively poorer than that of the half-breds), the Review Committee and the Workshop held at Hissar considered all the aspects of performance and rated the overall performance of the unit to be satisfactory. As such, there is no question of taking any action to fix responsibility.

Residual D.D.T. and Pesticides Monitored in milk Supplied by Dairies

7119. SHRI N.E. HORO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that residual D.D.T. and other pesticides are being monitored in milk supplied by the dairies;

(b) if so, the level of D.D.T. and pesticides found in milk supplied by the

dairies in various regions of the country ; and

(c) the steps being taken by Government to reduce the quantum of residual insecticides in milk ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The residual level of D.D.T. and other pesticides in milk are being monitored by the Food and Health Authorities of the States/ Union Territories under the provisions of the prevention of Food Adulteration Act, and Rules, 1955.

(b) Analysis of samples collected from Northern, Western and Eastern regions indicate that liquid milk and milk products (Curd & Ghee) contain D.D.T. and BHC at levels higher than those permitted by the World Health Organisation.

(c) The matter has already been referred to the National Dairy Research Institute, Karnal for carrying out research and suggesting remedial measures for reducing the residual effect of the pesticides D.D.T. in milk/milk products to the permissible limits, as prescribed in the Prevention of Food Adulteration Rules, 1955.

Provision of Drinking Water Facility in Orissa

7120. SHRI CHINTAMANI JENA : Will the Minister of WORKS AND HOUSING be pleased to state the number of the villages in Orissa which have been provided drinking water facility upto now ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : Water supply is a State subject and schemes for providing water supply in villages are formulated, implemented and monitored by the states themselves under the Minimum Needs Programme in the state sector. The Centre, however, supplements the resources of the States by